

(2024) 07 TDSAT CK 0015

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition No. 765 Of 2020

Star India Pvt Ltd

APPELLANT

Vs

Mahalakshmi Digital Cable And
Communication Ltd And Anr, Ap

RESPONDENT

Date of Decision: July 18, 2024

Hon'ble Judges: Ram Krishna Gautam, Member

Bench: Single Bench

Advocate: Ranjeet Singh Sidhu, Gaurav Lasiyal, Sanidhya Maheshwari, Upender Thakur,
Yasheshvi Vashishtha, Kavya Singh

Judgement

1. Case taken up. Learned Counsel for Petitioner as well as Respondent Nos. 01 & 02 are present.
2. Written submission by Petitioner and Respondent No. 01, is on record, whereas, by Respondent No. 02, it could not be filed. It appears that the same is not to be filed. A request is for fixing a date on the ground of arguing Counsel for Respondent No. 02.
3. List the matter on 12.09.2024 "for further hearing".